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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/2/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/8/2016

NAME OF THE PETITIONER(S) : Eshaque & 3 Ors

NAME OF THE RESPONDENT(S) : M/s. Biomass Briquetting Fuel Technologies Pvt Ltd

UNDER SECTION : 241(1), 242(4), 213, 447, 448, 444

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|--------------|--------------------------|--------------------|------------------|
|--------------|--------------------------|--------------------|------------------|

REPRESENTATION BY WHOM

1 ATHUL . K . P Petitioners 

2 SINDHU . S . K Respondents 2 

ORDER

Shri K P Athul, counsel for petitioners present. Ms S K Sindhu, counsel for R2 present and sought time to file counter. At request time extended with a direction to file counter and serve a copy of the same to the other side before the next date of hearing. Put up on 14.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)